

## Dr. S.Panigrahi–Vrs- UOI

For Admission No. 2  
O.A.No. 07/2013  
Advocate (s)- Mr. S.B.Mohanty  
Advocate (s)- Ms. S.Mohapatra

**Order dated: 11.02.2013**

CORAM  
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**&**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

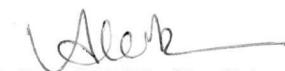
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Heard Mr. S.B.Mohanty, Ld. Counsel for the applicant  
and Ms. S.Mohapatra, Ld. ACGSC appearing for the Respondents.

Mr. Mohanty, Ld. Counsel for the applicant, wants to  
withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. stands dismissed as withdrawn.

  
MEMBER (Admn.)

  
MEMBER (Judl.)

RK